

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 308**  
TO BE ANSWERED ON 17.11.2016  
**Protection of Clean Energy Producers**

308. SHRI SUMAN BALKA:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government is in the process of instituting a \$400 million fund sourced from World Bank to protect clean energy producers from payment delays by distribution firms; and
- (b) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR POWER, COAL, NEW AND RENEWABLE ENERGY  
& MINES (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

**(a)&(b):** The Ministry of New and Renewable Energy has not received any formal proposal for instituting a \$400 million fund sourced from the World Bank to protect clean energy producers from payment delays by distribution firms.

\*\*\*\*\*